

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3477
ANSWERED ON:14.12.2012
ACCIDENTS AND INSPECTION OF BORL
Singh Shri Bhupendra

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) will the minister of Petroleum & Natural Gas be pleased to refer to the reply given to the Unstarred Question No.416 dated 09 August, 2012 and state the details of recommendations made by the multidisciplinary member committees constituted to enquire into each of the nineteen incidents that have so far taken place since the beginning of the construction work of Bina Refinery by Bharat Oman Refinery Limited(BORL) in 2006;
- (b) whether any surprise inspection has been conducted at BORL in relation to adherence to environment protection measures;
- (c) if so, the details thereof along with the details of irregularities noticed and action taken in this regard;
- (d) whether the number of irregularities has been increasing there in the absence of stringent laws and action thereunder; and
- (e) if so, the remedial measures taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) The multi-disciplinary committee concluded that the root cause of the accidents was non-adherence to the set safety procedures by the concerned individuals involved in the incidents. The committee also recommended training to the workmen on:-

- (i) Safe work procedures
- (ii) Proper use of equipments
- (iii) Use of personal protective equipments.

Bharat Petroleum Corporation Limited has informed that safety training has been imparted to workmen at regular intervals. Additionally, "tool-box" talk is given by BORL safety officers and also by contractor's supervisor to contract workmen before start of the day's work.

(b) to (e): Joint inspection by Madhya Pradesh Pollution Control Board (MPPCB) and Central Pollution Control Board (CPCB) were carried out wherein no irregularities were observed.

Further, all the process units in the BORL refinery are based on latest technology from world renowned licensors and built to international standards to limit emissions within stipulated norms. Emissions from refinery are continuously monitored through four Ambient Air Monitoring Stations installed in the refinery and air quality data is electronically displayed at the refinery gate for public information. MPPCB also monitors the emission data regularly.

Besides, the refinery has procured a mobile van with facility to monitor air quality. The quality of air in the surrounding villages is being monitored regularly and no abnormality has been observed.

Online flue gas analysers have been provided on all stacks for continuous monitoring or source emission. The flue gas quality from the stacks is well within the prescribed limits.

The ambient air quality and stack gas emissions are also analyzed on regular basis by an external agency approved by the Ministry of Environment & Forest.